

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-35/1999/2346/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Member, M.A.C.T,
Cachar.

Dated Guwahati the ²¹ March, 2023.

Sub: **Station leave permission.**

Ref:- Letter No. SMACT/14/I/5/192, dated 20.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 24.03.2023 till the morning of 27.03.2023**, has been granted. The next senior most Judicial Officer at the station shall remain in charge of your Court and office in your absence.


Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-35/1999/2347/A, dated , 21-03-2023

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)